

HH (2)

2.
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.139/252/HDB/2017
NAME OF THE COMPANY	YSVR Infratech Private Limited
NAME OF THE PETITIONER(S)	YSVR Infratech Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. NARENDRA	ACS	narendra.meka@ gmail.com 9010910400	M. Narendra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.M.Narendra, Learned ACS representing Company Secretary, None appeared for the Respondent. Pursuant to the Interim Order dated 17.11.2017 Appellant filed Annual Returns , RoC report received.

Orders Reserved.


Member(Judl)